

to proposal for laying of Synthetic Athletic Track at Warangal City, Telangana is given in reply at part (a). The proposals of laying of Synthetic Athletic Track at Indira Gandhi Outdoor Stadium, Medak, Telangana and laying of Synthetic athletic track at Karimnagar, Telangana, have already been approved under Khelo India *vide* Sanction Orders No. 100-32/2016-Khelo India dated 27.02.2017 and No. 33-58/MYAS/Khelo India/2017 dated 28.07.2017 respectively.

The proposal for Laying of Synthetic Athletic Track at Saroornagar Indoor Stadium, L.B. (Lal Bahadur) Nagar, Hyderabad has not been approved. The Khelo India Scheme caters to the entire country. The Ministry periodically reviews projects received by it for creation of sports infrastructure and considers them on the basis of technical feasibility and availability of funds to ensure equitable distribution of financial assistance across the country.

Statement

Government of Telangana has submitted four proposals under the Khelo India Scheme

- (i) Laying of Synthetic Athletic Track at Indira Gandhi Outdoor Stadium, Medak, Telangana.
- (ii) Proposal for laying synthetic athletic track at Karimnagar, Telangana State under Khelo India.
- (iii) Laying of Synthetic Athletic Track at Warangal City, Telangana.
- (iv) Laying of Synthetic Athletic Track at Saroornagar Indoor Stadium, LB Nagar, Hyderabad

National Sports Federations

1435. SHRI DEREK O' BRIEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) how many National Sports Federations (NSFs) are assisted by the Ministry in the country, if so the details thereof;
- (b) if not, the reasons therefor;
- (c) the details of funds allocated by the Ministry for this scheme for the last three years' year-wise; and

(d) how is this assistance used by the NSFs, along with the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Sir, financial assistance is provided by the Government to the recognized National Sports Federation (NSFs), Regional Sports Federations (RSFs) and National Sports Promotion Organizations (NSPOs) as per the norms of the Scheme of Assistance to NSFs. Government has given annual recognition to 52 National Sports Federations (NSFs) for the year 2018. In addition, Government has recognized 2 RSFs and 4 NSPOs, which are also eligible to receive financial and other assistance under the Scheme of Assistance to NSFs.

(c) The funds allocated under the Scheme of Assistance to NSFs in last three years are as under:—

(Rupees in crores)		
Year	Budgetary Allocation	Actual Expenditure
2014-15	185.00	183.93
2015-16	350.00	350.00
2016-17	359.93	359.42

(d) The assistance under the scheme is used for holding of national championships, international tournaments in India; training and participation in international events held abroad; training/coaching of national level sportspersons/teams through Indian and foreign coaches; engagement of foreign and Indian coaches; procurement of equipment and consumable etc.

Creating sports infrastructure in the country

1436. DR. KANWAR DEEP SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there is a plan to integrate Union Ministry, State Governments, Federations and Private Sports Academies under 'Khelo India' for creating sports infrastructure in the country;

(b) if so, the details thereof; and

(c) the time-line fixed for this, if any?